

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP No. 54/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Abhay Goyal & Anr. -Vs- Shri Ganesha Global Gulal Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.
 Mr. Swayamjit Rout, Adv
 Mr. Sarvavid Subash Pradhan, Adv
 Mr. Goutam Rai, Adv
 Ms. Gyaninee Nayak, Adv
 Mr. Pratyusha Mohanty, Adv
 Mr. Sambit Sekhar Moharana, Adv

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.
 Ms. S. Pholgu, Adv.
 Mr. Subham Agrawal, Adv.
 Mr. Abhijeet Agarwal, Adv.
 Mr. Jaish Joshi, Adv.
 Ms. Jagruti Sahoo, Adv.
 Ms. Krutibash Mohapatra, Adv.

ORDER

Ld. Counsel, Mr. S. S. Mohanty, appearing for the applicant. Ld. Counsel, Mr. S. K. Acharya, appearing for the respondent Nos. R1 to R10. Reply of R9 and R10 filed. Further, he represented that he e-filed the Vakalatnama but due to non-submission of the original Resolution required by the Registry could not be uploaded. Further, he sought time extension to file the reply of the other respondents i.e., R1 to R8. There is no representation for R11 & R12. On 10.01.2024, Ld. Counsel, Mr. Mohit Agarwal, undertook to file Vakalatnama for R11 but so far, he has not filed Vakalatnama. Applicant is directed to send notice by e-mail and by speed post to R11. There is no representation for R12 i.e., ROC.

Sd

Sd

Page 1 of 2.

Petitioner is directed to send the notice by email and by speed post to R12. Registry is directed to send notice to R11 and R12 by e-mail. Further, on the petitioner counsel insisted to at least to direct the applicant to furnish the copies of document sought in page 111 of the application. Respondent counsel wants time to get an instruction in this regard. At the request of the Ld. Counsel, Mr. S. K. Acharya, further days' time is extended for filing reply R1 to R8, as a last chance. Matter adjourned to 19.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)